



File No. 10/03/2020-NCLT

## राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 25 November 2020

**ORDER**

The NCLT Benches are hereby re-constituted as under to attend regular hearing through Video Conference w.e.f. 1.12.2020. The Benches shall hear the matters of respective jurisdiction as were hearing before lockdown (before 23<sup>rd</sup> March 2020). All matters including pending before lockdown and filed during the lockdown shall be heard regularly on all working days. The benches shall sit as per Rule 9 of NCLT Rules, 2016- sitting hours of the Tribunal:

New Delhi	Principal Bench	Remarks
<b>Principal Bench</b>	1 Shri BSV Prakash Kumar, Acting President.	
	2. Shri Hemant Kumar Sarangi, Member (T)	
<b>New Delhi</b>	<b>Division Bench</b>	
	1. Shri Abni Ranjan Kumar Sinha, Member (J)	<b>Monday, Tuesday, Wednesday</b>
	2 Shri L. N. Gupta, Member (T)	
	<b>Division Bench</b>	
	1. Ch. Mohd. Sharief Tariq, Member (J)	
	2. Shri Narender Kumar Bholra, Member (T)	
	<b>Division Bench</b>	
	1. Dr. Deepti Mukesh, Member (J)	
	2. Ms. Sumita Purkayastha, Member (T)	
	<b>Division Bench</b>	
	1. Shri Abni Ranjan Kumar Sinha, Member (J)	<b>Thursday &amp; Friday</b>
	2 Shri Kapal Kumar Vohra, Member (T)	
	<b>Division Bench</b>	
	1 Shri Patibandla Satyanarayana Prasad, Member (J)	
2. Dr. V.K. Subburaj, Member (T)		
<b>Ahmedabad</b>	<b>Division Bench</b>	
	1 Ms. Manorama Kumari, Member (J)	
	2. Shri Chockalingram Thirunavukkarasu, Member (T)	
	<b>Division Bench</b>	
	1 Shri M.B. Gosavi, Member (J)	<b>Monday to Wednesday</b>
2. Shri Virendra Kumar Gupta, Member (T)		

<b>Ahmedabad</b>	<b>Division Bench-Indore at Ahmedabad</b>	<b>Thursday, Friday</b>
	1 Shri M.B. Gosavi, Member (J)	
	2. Shri Virendra Kumar Gupta, Member (T)	
<b>Allahabad</b>	<b>Single Bench</b>	
	Justice (Retd.) Rajesh Dayal Khare, Member (J)	
<b>Bengaluru</b>	<b>Division Bench</b>	
	1 Shri Rajeswara Rao Vittanala, Member (J)	
	2 Shri Ashutosh Chandra, Member (T)	
<b>Chandigarh</b>	<b>Division Bench</b>	
	1. Shri Ajay Kumar Vatsavayi, Member (J)	<b>Monday, Tuesday Wednesday</b>
	2. Shri Raghu Nayyar, Member (T)	
<b>Chennai</b>	<b>Division Bench</b>	
	1 Shri R. Varadharajan, Member (J)	
	2. Shri Anil Kumar B., Member (T)	
	<b>Division Bench</b>	
	1. Ms. Sucharita R, Member (J)	
	2 Shri Anil Kumar B., Member (T)	
<b>Guwahati</b>	<b>Division Bench</b>	
	1 Shri Venkata Subba Rao Hari, Member (J)	<b>Monday, Tuesday Wednesday per Fortnight</b>
	2. Shri Prasanta Kumar Mohanty, Member (T)	
<b>Hyderabad</b>	<b>Division Bench</b>	
	1 Shri K. Anantha Padmanabha Swamy, Member (J)	<b>Monday, Tuesday, Wednesday</b>
	2 Shri Veera Brahma Rao Arekapudi, Member (T)	
	<b>Division Bench</b>	
	1 Shri K. Anantha Padmanabha Swamy, Member (J)	<b>Thursday, Friday</b>
	2 Shri Binod Kumar Sinha, Member (T)	
	<b>Amravati Bench (Single Bench) at Hyderabad</b>	
Shri B.P. Mohan, Member (J)		
<b>Kolkata</b>	<b>Division Bench</b>	
	1 Shri Rajasekhar V. K, Member (J)	<b>Court No. I &amp; II</b>
	2 Shri H.C Suri, Member (T)	
<b>Mumbai</b>	<b>Division Bench</b>	
	1 Shri Mohammed Ajmal, Member (J)	
	2 Shri V. Nallasenapathy, Member (T)	
	<b>Division Bench</b>	
	1 Shri H.P. Chaturvedi, Member (J)	
	2 Shri Ravikumar Duraiswamy, Member (T)	
	<b>Division Bench</b>	
	1. Shri Venkata Subba Rao Hari, Member (J)	
	2 Shri Shyam Babu Gautam, Member (T)	



	<b>Division Bench</b>	
	1 Ms. Suchitra Kanuparthi, Member (J)	<b>Monday, Tuesday, Wednesday</b>
	2, Shri Rajesh Sharma, Member (T)	
	<b>Division Bench</b>	
	1 Ms. Suchitra Kanuparthi, Member (J)	<b>Thursday, Friday</b>
	2 Shri Chandra Bhan Singh, Member (T)	
<b>Jaipur</b>	<b>Division Bench</b>	
	1 Shri Ajay Kumar Vatsavayi, Member (J)	<b>Thursday, Friday</b>
	2 Shri Raghu Nayyar, Member (T)	
<b>Cuttack</b>	<b>Division Bench</b>	
	1. Ms. Sucharita R, Member (J)	<b>Monday, Tuesday, Wednesday per Fortnight</b>
	2. Shri Satya Ranjan Prasad Member (T)	
<b>Kochi</b>	<b>Single Bench</b>	
	Shri Ashok Kumar Borah, Member (J)	

2. This shall come into force w.e.f 1.12.2020.
3. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
4. This issues with the approval of Hon'ble Acting President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/ Indore.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. All Bar Councils.